



CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH

C.P.NO.060/00034/2020

IN

O.A.NO.060/00122/2020

Decided on : 16.11.2020

HON'BLE MS. AJANTA DAYALAN, MEMBER (A)

Amar Singh, aged 40 years Group-C S/o Sh. Ram Chandra, R/o 108, Vikas Vihar, Ferozpur, working as Sr. Section Engineer/TRD, Ferozpur (Punjab)-152001.

....

Petitioner

(BY ADVOCATE: MR. KARNAIL SINGH)

VERSUS

Sh. Rajesh Aggarwal, Divisional Railway Manager, Northern Railway, Ferozpur-Punjab. Pin 152001.

(BY ADVOCATE: MR. SANJAY GOYAL)

Respondents

O R D E R (oral)

HON'BLE MS. AJANTA DAYALAN, MEMBER (A)

1. Learned counsel for the petitioner states that the Contempt Petition (C.P) has become infructuous as the Respondents have complied with the order.
2. C.P. is, therefore, dismissed as having been rendered infructuous.

(AJANTA DAYALAN)
MEMBER (A)

Place: Chandigarh

Dated: 16.11.2020

HC*